

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-319-2020

Anthony Cardozo. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. Nigel da Costa Frias, with Mr. Ganesh Malik, Advocates for the
Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Ankita Kamat, Addl.
Govt. Advocate for Respondents No.3 to 7.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 6th January, 2021.

P.C. :-

Time limit for filing replies by the Respondents is extended
finally by a period of two weeks. It is made clear that no further
extension would be granted.

S.O. to 01/02/2021.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.